

Information Note to the Press (Press Release No. 58/2026)

For Immediate Release

Telecom Regulatory Authority of India

Extension of last date for submission of comments/counter comments on the Consultation Paper on 'Formulation of a Regulatory Framework for Application-based Linear Television Distribution (ALTD) Services (Including Free Ad-Supported Streaming Television (FAST) Services)'

New Delhi, 4th May 2026 - The Telecom Regulatory Authority of India (TRAI) has released a Consultation Paper on 'Formulation of a Regulatory Framework for Application-based Linear Television Distribution (ALTD) Services (Including Free Ad-Supported Streaming Television (FAST) Services)' on 6th April 2026. The last date for submission of comments on the issues raised in the Consultation Paper by the stakeholders was fixed as 4th May 2026 and for counter comments as 18th May 2026.

2. In view of the requests received from stakeholders for extension of time for submission of comments, on the ground that the subject matter under consideration involves complex technical, operational and regulatory dimensions and required detailed examination, including international approaches and best practices, it has been decided to extend the last dates for submission of written comments and counter comments by 11th May 2026 and 25th May 2026 respectively. No further requests for extension would be considered.

3. The comments/counter comments may be sent, preferably in electronic form at advbcs-2@traigov.in and itadvisor-bcs@traigov.in. For any clarification/information, Dr. Deepali Sharma, Advisor (B&CS), may be contacted at Tel. No.: +91-11-20907774.


(Atul Kumar Chaudhary)
Secretary, TRAI